## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 69/Chd/Pb/2016

In the matter of M/s AGI Hospitalities Ltd.

Present: Mr. Atul V. Sood, Advocate for Mr. Vikas Mohan Gupta,

Advocate for petitioner.

Mr. Vineet Khatri, Company Prosecutor along with Mr. Ashish, Junior Technical Assistant on behalf of

Registrar of Companies & Regional Director.

Arguing counsel is stated to be in some personal difficulty. List the matter on 31.05.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

May 18, 2017